

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) to (c) Exim Bank is the only specialised agency with respect to export credit in India. As such the question of bringing export credit agencies under one roof to fund exporters from the emerging markets does not arise.

**Import of high value care**

1190. SHRI K. RAMAMOCHANARAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to allow only individuals to import high-value cars without having to seek road worthiness or homologation certificates;

(b) whether it is also a fact that stock-and-sale dealers and car manufacturers are banned to import and sell cars in India without going through the approved process of Automotice Research Association of India; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) to (c) Import of new vehicles having an F.O.B. value of US\$40000 or more have been exempt from the homologation condition if imported by (a) individuals (b) companies and firms importing under the EPCG scheme only. However, at the time of customs clearance, a Type Approval Certificate/COP of an international accredited agency from the country of origin shall be furnished. This Type Approval shall stipulate that the vehicle to be imported complies with all the ECE regulations for the complete vehicle. The stock-and-sale dealers and car manufacturers are required to produce a homologation certificate in compliance with the licensing conditions of the ITC(HS) Classification of Exports and Imports and CMVR Rules, 1989.

**Rubber production**

1191. SHRI C. PERUMAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is a huge gap between production and consumption of natural rubber;

(b) if so, the reasons therefor; and